

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)

Item No.307
IA-4399/2021
In
IB-902(ND)/2019

IN THE MATTER OF:

M/s. Lakshmi Float Glass Ltd.

.....APPLICANT/PETITIONER

Vs.

M/s. Durable Façade Services Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 28.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)


PRESENT:

For the Sus. Board : Adv. Rashi Bansal and Adv. Kanika Mittal
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.11.2022.**


(Madhu Narula)
Court Officer (Court III)